

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA(CAA) No.349/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> October 2017, 10.30 A.M**

Name of the Company		Alpha Malts (P) Ltd & 3 Ors	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1 V.K. TULSYANI, ICAI Petitioner   
23/10/17

**ORDER**

Ld. Pr. CA for the petitioners is present.  
List on 23/11/2017.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)